



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.03.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 12.03.2025 were not taken up. The next dates of Hearing in the matters is **16.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 197 of 2022 (PH)	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd. With	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
2.	Comp. App. (AT) (Ins) No. 54 of 2024 & I.A. No. 170 of 2024	Drive India Enterprise Solutions Ltd. Vs. BTM Exports Ltd.	Shilpa Chohan	Siddharth Dutta

By order of Hon'ble Chairperson
-Sd/-
Registrar